

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:771
ANSWERED ON:02.03.2010
STRENGTHENING INTERNAL SECURITY
Gorakhnath Shri

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of increased threat perception to internal security the Government proposes to take steps to beef up the internal security apparatus in the country including strengthening of the Central Para Military Forces, various command units and creating more hubs for them;

(b) if so, the details thereof;

(c) whether the Union Government proposes to provide financial assistance to the State Governments to strengthen internal security; and

(d) if so, the details thereof alongwith the total funds likely to be provided?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): As part of an ongoing exercise several steps have been taken to strengthen security and intelligence apparatus in the country. These measures include augmenting the strength of Central Para-Military forces; amendment in the CISF Act to enable deployment of CISF in joint venture or private industrial undertakings; establishment of NSG hubs at Chennai, Kolkata, Hyderabad and Mumbai; approval for setting up of NSG regional centres at Hyderabad and Kolkata, granting legal powers to DG, NSG for requisitioning aircraft for movement of NSG personnel in the event of any emergency; strengthening and re-organizing of Multi-Agency Centre in the Intelligence Bureau to enable it to function on 24x7 basis for real time collation and sharing of intelligence with all other intelligence and security agencies of the Central and State Governments/Union Territories; online and secure connectivity between multi-Agency Centre, Subsidiary Multi-Agency Centres and State Special Branches; amendment in the Unlawful Activities (Prevention) Act, 1967 to strengthen the punitive measures to combat terrorism; constitution of the National Investigation Agency under the National Investigation Agency Act, 2008 to investigate and prosecute offences under the Acts in the Schedule; etc.

Further, the Government of India has sanctioned two Commando Coys in each India Reserve (IR) Bns sanctioned after 01-4-2007. To raise these Coys, assistance of Rs.3 crore per Coy for specialized equipment would be provided. State Governments have also been advised to convert 2 Coys of State Armed Police (SAP)/IR Bn into commando Coys, and seek assistance for raising these Coys, from the Ministry of Home Affairs. Besides, a Scheme for strengthening of State Special Branches (SSBs) by way of support for monitoring, security, surveillance and other related equipments, has been approved.

Apart from the above, the Central Government have also taken steps to strengthen border management and provide funds to the State under various schemes such as modernization of the State Police Forces, Coastal Security Scheme, Mega City Policing Scheme, Reimbursement of Security Related Expenditure (SRE) Scheme, etc.